

(1)

Central Administrative Tribunal, Principal Bench

Original Application No. 2148 of 2003

New Delhi, this the 8th day of September, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Shri Asit Kumar
S/o Shri Bimal Kumar
R/o House No. B-68
Lajpat Nagar, Kasturba Bhawan,
New Delhi

.... Applicant

(By Advocate: Shri Ravikant, proxy for Shri M.S. Mahur)

Versus

1. General Manager,
Northern Railway,
Baroda House, New Delhi
2. Divisional Railway Manager,
Northern Railway,
Baroda House, New Delhi
3. Divisional Works Officer
Northern Railway,
New Delhi

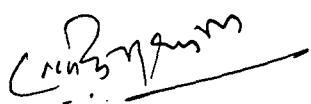
.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be permitted to withdraw the present application with liberty to file a fresh application in which the applicant may be permitted to seek seniority.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(R.K. Upadhyaya)

Member (A),


(V.S. Aggarwal)
Chairman,

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